

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SEA MIST BUILDERS AND DEVELOPERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Sea Mist Builders and Developers Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/05/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY NUMBER OF CORPORATE PERSON	U45400MH2013PTC243495
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	Raheja Chambers, Linking Road & Main Avenue, Santacruz West, Mumbai – 400 054 Maharashtra India
6.	LIQUIDATION COMMENCEMENT DATE OF THE CORPORATE PERSON	30/06/2025
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THEREGISTRATION NUMBER OF THE LIQUIDATOR	Vinod Kumar Chaurasia IBBI Regn. No.: IBB/I/PA-001/ IP-P00100/2017-18/10200 Registered Office: A-756, Sector-2, Rohini, New Delhi – 110085, Delhi, India. Address for Correspondence: B- 022, Pragati Vihar Hostel, Lodhi Road, New Delhi- 110003. Tel No: +91 99535 87496 Email ID: cavinodchaurasia@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30/07/2025

Notice is hereby given that **Sea Mist Builders and Developers Private Limited** has commenced voluntary liquidation on 30th June 2025.

The stakeholders of **Sea Mist Builders and Developers Private Limited** are hereby called upon to submit a proof of their claims, on or before 30th July 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01/07/2025
Place: New Delhi

Sd/-
Vinod Kumar Chaurasia
Liquidator

Sea Mist Builders and Developers Private Limited

FORM A PUBLIC ANNOUNCEMENT

*[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*

FOR THE ATTENTION OF THE STAKEHOLDERS OF SEA MIST BUILDERS AND DEVELOPERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Sea Mist Builders and Developers Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22/05/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY NUMBER OF CORPORATE PERSON	U45400MH2013PTC243495
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	Raheja Chambers, Linking Road & Main Avenue, Santacruz West, Mumbai – 400 054 Maharashtra India
6.	LIQUIDATION COMMENCEMENT DATE OF THE CORPORATE PERSON	30/06/2025
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THEREGISTRATION NUMBER OF THE LIQUIDATOR	Vinod Kumar Chaurasia IBBI Regn. No.: IBBI/IPA-001/IP-P00100/2017-18/10200 Registered Office: A-756, Sector-2, Rohini, New Delhi – 110085, Delhi, India. Address for Correspondence: B- 022, Pragati Vihar Hostel, Lodhi Road, New Delhi- 110003. Tel No: +91 99535 87496 Email ID: cavinodchaurasia@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30/07/2025

Notice is hereby given that **Sea Mist Builders and Developers Private Limited** has commenced voluntary liquidation on 30th June 2025.

The stakeholders of **Sea Mist Builders and Developers Private Limited** are hereby called upon to submit a proof of their claims, on or before 30th July 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01/07/2025
Place: New Delhi

Sd/-
Vinod Kumar Chaurasia
Liquidator

Sea Mist Builders and Developers Private Limited





फॉर्म ए जाहीर घोषणा (इन्सॉल्व्हन्सी अँड बँकरोप्टसी बोर्ड ऑफ इंडिया (ऐच्छिक परिसमापन प्रक्रिया) विनियम, २०१७ चे नियम १४ अन्वये)	
सी मिस्ट बिल्डर्स अँड डेव्हलपर्स प्रायव्हेट लिमिटेडच्या धनकोंचे लक्ष वेधण्याकरिता	
१. कॉर्पोरेट व्यक्तीचे नाव	सी मिस्ट बिल्डर्स अँड डेव्हलपर्स प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीची स्थापना तारीख	२२.०५.२०१३
३. ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट व्यक्ती स्थापना/नोंदणीकरण झाले आहे	कंपनी निबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचे कॉर्पोरेट ओळख क्र./ मर्यादित दायित्व ओळख क्र.	U45400MH2013PTC243495
५. कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचा (काही असल्यास) पत्ता	रहेजा चेंबर्स, लिफ्टिंग रोड आणि मेन अब्हेन्यू, सांताक्रूझ पश्चिम, मुंबई - ४०० ०५४ महाराष्ट्र भारत
६. कॉर्पोरेट व्यक्तीची परिसमापन सुरु होण्याची तारीख	३०.०६.२०२५
७. परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक, नोंदणी क्र.	विनोद कुमार चौरसिया आयबीबीआय नोंदणी क्र.: IBB/IPA-001/ IP-P00100/2017-18/10200 नोंदणीकृत कार्यालय: ए-७५६, सेक्टर-२, रोहिणी, नवी दिल्ली - ११००८५, दिल्ली, भारत. पत्रव्यवहाराचा पत्ता: बी- ०२२, प्रगती विहार वसतिगृह, लोधी रोड, नवी दिल्ली- ११०००३. दूरध्वनी क्र.: +९१ ९९५३५ ८७४९६ ईमेल आयडी: cavinodchaurasia@gmail.com
८. दावा सादर करण्याची अंतिम तारीख	३०.०७.२०२५

याद्वारे सूचना देण्यात आली आहे की सी मिस्ट बिल्डर्स अँड डेव्हलपर्स प्रायव्हेट लिमिटेडने ३० जून २०२५ रोजी ऐच्छिक परिसमापन सुरु केले आहे.

सी मिस्ट बिल्डर्स अँड डेव्हलपर्स प्रायव्हेट लिमिटेडच्या भागधारकांना ३० जुलै २०२५ रोजी किंवा त्यापूर्वी बाब ७ विरुद्ध नमूद केलेल्या पत्त्यावर परिसमापकाकडे त्यांच्या दाव्यांचा पुरावा सादर करण्याचे आवाहन करण्यात आले आहे.

वित्तीय धनकोंनी त्यांच्या दाव्यांचा पुरावा फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावा. इतर सर्व भागधारक दाव्यांचा पुरावा वैयक्तिकरित्या, पोस्टाने किंवा इलेक्ट्रॉनिक माध्यमाने सादर करू शकतात.

दाव्याचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंड आकारला जाईल.

दिनांक : ०१.०७.२०२५
ठिकाण : नवी दिल्ली

सही / -
विनोद कुमार चौरसिया
परिसमापक
सी मिस्ट बिल्डर्स अँड डेव्हलपर्स प्रायव्हेट लिमिटेड

